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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

12.0 ¼ hrs

At this stage, Shri Ganesh Singh, Shri M. Anandan and some other hon. Members came and stood on the floor near the Table.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

(1) A copy of the Clinical Establishments (Central Government) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 387(E) in Gazette of India dated 25th May, 2012 under Section 53 of the Clinical Establishments (Registration and Regulation) Act, 2010.

(Placed in Library, See No. LT 7393/15/12)

(2) A copy of the Drugs and Cosmetics (3rd Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 574(E) in Gazette of India dated 17th July, 2012 under Section 38 of the Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT 7394/15/12)

...(Interruptions)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to lay on the Table a copy of the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 669(E) in Gazette of India dated 6th September, 2012 under sub-section (3) of Section 14 of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.

(Placed in Library, See No. LT 7395/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (4) of Section 3 of the Commissions of Inquiry Act, 1952:-

(1) Justice M. B. Shah Commission of Inquiry for Illegal Mining of Iron Ore and Manganese - Report on the State of Goa.

(2) Memorandum of Action taken on the above Report.

(Placed in Library, See No. LT 7396/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shrimati D. Purandeswari, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2010-2011.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Delhi, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7397/15/12)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan UT of Chandigarh, Chandigarh, for the year 2010-2011, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan UT of Chandigarh, Chandigarh, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7398/15/12)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2010-2011, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2010-2011.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 7399/15/12)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan UT of Daman & Diu, Nani Daman, for the year 2010-2011, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan UT of Daman & Diu, Nani Daman, for the year 2010-2011.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 7400/15/12)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Lakshadweep, Kavaratti, for the year 2009-2010, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Lakshadweep, Kavaratti, for the year 2009-2010.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 7401/15/12)

(11) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 2010-2011, together with Audit Report thereon.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 7402/15/12)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Secondary Education Project Council, Ranchi, for the year 2009-2010, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Secondary Education Project Council, Ranchi, for the year 2009-2010.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 7403/15/12)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhijan Assam, Guwahati, for the year 2010-2011, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhijan Assam, Guwahati, for the year 2010-2011.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 7404/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): On behalf of Shri K.H. Muniyappa, I beg to lay on the Table:-

(1) A copy of the Rail Land Development Authority (Transaction of Business) Regulations, 2012 (Hindi and English versions) published in Notification No. G.S.R. 368(E) in Gazette of India dated 15th May, 2012 under Section 199 of the Railways Act, 1989.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7405/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Jute Board, Kolkata, for the year 2010-2011, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Jute Board, Kolkata, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7406/15/12)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the British India Corporation Limited, Kanpur, for the year 2010-2011.

(ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 2010-2011, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7407/15/12)

(5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Jute Corporation of India Limited and the Ministry of Textiles for the year 2012-2013.

(Placed in Library, See No. LT 7408/15/12)

(6) A copy of the Notification No. S.O. 1524(E) (Hindi and English versions) published in Gazette of India dated 9th July, 2012, exempting the State Agencies from the operation of the Order No. S.O. 88(E) dated 17.1.2012 up to the extent of a total quantity of 3.50 lakh bales for the Khariff Marketing Season 2012-13 under sub-section (2) of Section 16 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987.

(Placed in Library, See No. LT 7409/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): On behalf of Shri Namo Narain Meena, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Section 7(1) of the Fiscal Responsibility and Budget Management Act, 2003:-

(1) Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of financial year 2011-2012.

(Placed in Library, See No. LT 7410/15/12)

(2) Medium-term Expenditure Framework, September, 2012.

(Placed in Library, See No. LT 7410A/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Financial Management, Faridabad, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Financial Management, Faridabad, for the year 2011-2012.

(Placed in Library, See No. LT 7411/15/12)

(2) A copy of Notification No. 48/2012-Customs (Hindi and English versions) published in Gazette of India dated 6th September, 2012, together with an explanatory memorandum seeking to amend Notification No. 125/2011-Customs dated 30th December, 2011 prescribing preferential rates of customs duty for goods imported under SAARC Free Trade Agreement so as to reduce the number of tariff lines in the sensitive list for Non-Least Developed Countries from 878 to 614 and to prescribe a preferential rate of Basic Customs duty of 8% on goods covered by the tariff lines removed from the sensitive list under Section 159 of the Customs Act, 1962.

(Placed in Library, See No. LT 7412/15/12)

...(Interruptions)

MADAM SPEAKER: Item No. 10, Shri Jitin Prasada – Not present.

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): On behalf of Shri S. Gandhiselvan, I beg to lay on the Table a copy of the Notification No. F. No. 8-4/2011-Estt. (Hindi and English versions) published in weekly Gazette of India dated 23rd March, 2012, making certain amendments in Regulations 81 and 82 of the Central Council of Indian Medicine (General) Regulations, 1976 under Section 36 of the Indian Medicine Central Council Act, 1970, together with a corrigendum thereto published in Notification No. 28 (in Hindi version only) in weekly Gazette of India dated 20th July, 2012.

(Placed in Library, See No. LT 7413/15/12)

...(Interruptions)

MADAM SPEAKER: Item No. 12, Shri Tusharbhair Chaudhary. – Not present.

Item No.13, Shri Pratik Prakashbapu Patil. – Not present.

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): On behalf of Shri Sudip Bandyopadhyay, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Food and Safety and Standards Authority of India, New Delhi, for the year 2010-2011, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food and Safety and Standards Authority of India, New Delhi, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7416/15/12)

(3) (i) A copy of the Annual Reports (Hindi and English versions) of the Dr. B. Borooah Cancer Institute, Guwahati, for the years 2007-2008, 2008-2009, 2009-2010 and 2010-2011, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. B. Borooah Cancer Institute, Guwahati, for the years 2007-2008, 2008-2009, 2009-2010 and 2010-2011.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7417/15/12)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2010-2011, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2010-2011.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 7418/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Telecom Regulatory Authority of India Act, 1997:-

(i) The Reporting System on Accounting Separation Regulations, 2012 published in Notification No. 16-07/2010-FA in Gazette of India dated 11th April, 2012.

(ii) The Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) Regulations, 2012 published in Notification No. F. No. 3-24/2012-B&CS in Gazette of India dated 30th April, 2012, together with a corrigendum thereto published in Notification No. F. No. 3-24/2012-B&CS in Gazette of India dated 19th July, 2012.

(iii) The Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) (First Amendment) Regulations, 2012 published in Notification No. F. No. 3-24/2012-B&CS in Gazette of India dated 14th May, 2012.

(iv) The "Consumers Complaint Redressal (Digital Addressable Cable TV Systems) Regulations, 2012 (13 of 2012)" published in Notification No. 16-3/2012-B&CS in Gazette of India dated 14th May, 2012.

(v) The Telecommunication Mobile Number Portability (Third Amendment) Regulations, 2012 published in Notification No. 116-5/2012-MN in Gazette of India dated 8th June, 2012.

(vi) The Telecom Consumers Protection (Second Amendment) Regulations, 2012 published in Notification No. 308-5/2011-QoS in Gazette of India dated 27th February, 2012.

(vii) The Mobile Banking (Quality of Service) Regulations, 2012 published in Notification No. 305-27/2011 in Gazette of India dated 17th April, 2012.

(viii) The Standards of Quality of Service of Basic Telephone Service (wireline) and Cellular Mobile Telephone Service (Amendment) Regulations, 2012 published in Notification No. 305-08/2012-QOS in Gazette of India dated 7th May, 2012.

(ix) The Telecom Commercial Communications Customer Preference (Ninth Amendment) Regulations, 2012 published in Notification No. 305-24/2011 QoS(SP) in Gazette of India dated 14th May, 2012.

(x) The "Standards of Quality of Service (Duration of Advertisements in Television Channels) Regulations, 2012 (15 of 2012)" published in Notification No. 23-1/2012-B&CS in Gazette of India dated 14th May, 2012.

(xi) The "Standards of Quality of Service (Digital Addressable Cable TV Systems) Regulations, 2012 (12 of 2012)", published in Notification No. 16-2/2012-B&CS in Gazette of India dated 14th May, 2012.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i), (ii), (vi) & (vii) of (1) above.

(Placed in Library, See No. LT 7419/15/12)

...(Interruptions)